<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 266 OF 2017

Dated: 15th December, 2017

In the matter of:		
GAIL (India) Ltd.		Appellant(s)
Vs.		
The Petroleum & Natural Gas Regulatory Board	••••	Respondent(s)

<u>ORDER</u>

Due to administrative reasons, the matter could not be taken up.

List the matter on 09.02.2018.

COURT MASTER